

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

14. C.P.(CAA)/294(MB)2023
IN
C.A.(CAA)/70(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Jagadeesh Iron and Steels
Private limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Avinash R. Khanolkar a/w Ms. Surekha Yadav, Ld. Counsel for the Petitioner present through physical mode. Mr. Tushar Wagh, Ld. Authorised Representative for the Deputy Regional Director present through virtual mode.
2. Ld. Authorised Representative seeks some time for filing supplementary objection.
3. At the request of RD, the matter is adjourned to **09.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)